

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &
IA NO. 984 OF 2017**

Dated: 9th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Company Ltd &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Singh Rao

Counsel for the Respondent(s) : Ms. Ragima for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **2-4-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js